



കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Ground Water Department

പുനർ ദർശനം പരസ്യം

നമ്പർ ജി.ഡബ്ല്യു./കെ.കെ.ഡി./ടി-1105/2019. 2020 ജനുവരി 27.

കേരള ഗവർണ്ണർക്കുവേണ്ടി താഴെ പറയുന്ന പ്രവൃത്തിക്കായി പരിചയസ്വന്തമായ കരാറുകാരിൽനിന്നും മുദ്രവച്ച മത്സര സ്വഭാവമുള്ള ദർശനങ്ങൾ ക്ഷണിക്കുന്നു.

ദർശനം നമ്പർ—14/2019-20.

പ്രവൃത്തിയുടെ സ്വഭാവവും അടങ്കൽ തുകയും—
കൊടുവള്ളി മുനിസിപ്പാലിറ്റിയിലെ കരിറ്റിപറമ്പ് 12-ാം ഡിവിഷനിൽ നൂഞ്ഞിക്കര പ്രദേശത്തെ പുവ്വരമല കോളനിയിൽ നാലര ഇഞ്ച് വ്യാസമുള്ള കുഴൽക്കിണർ നിർമ്മിക്കുന്ന ജോലി—₹ 42,330.

നിരതദ്രവ്യം—₹ 1,100.

ദർശനം ഫോറത്തിന്റെ വില—₹ 500 + 12% ജി.എസ്.ടി.

പ്രവൃത്തിയുടെ കാലാവധി—7 ദിവസം.

Gaz. No. 7/2020/DTP (Ground Water).

ടെണ്ടർ ഫോറങ്ങൾ ഭൂജലവകുപ്പിന്റെ കോഴിക്കോട് ജില്ലാ ഓഫീസിൽ നിന്നും 25-2-2020-ാം തീയതി രാവിലെ 10 മണി മുതൽ 28-2-2020-ാം തീയതി പകൽ 1 മണി വരെ ലഭിക്കുന്നതാണ്. മുദ്രവച്ച ദർശനങ്ങൾ ലഭിക്കേണ്ട അവസാന തീയതി 28-2-2020 പകൽ 3 മണി വരെ. ദർശനങ്ങൾ അന്നേ ദിവസം പകൽ 3.30-ന് ഹാജരായ കരാറുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. അവിചാരിതമായി ചില കാരണങ്ങളാൽ ടെണ്ടർ മാറ്റിവെക്കേണ്ടതുണ്ടെങ്കിൽ അതിന്റെ പൂർണ്ണ അധികാരം ജില്ലാ ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. വിശദ വിവരങ്ങൾ ജില്ലാ ഓഫീസ്, ഭൂജല വകുപ്പ്, കോഴിക്കോടിൽ നിന്നും ലഭിക്കുന്നതാണ്.

കുറിപ്പ്:—(1) അതാത് ഏജൻസികൾ പ്രവൃത്തി ഏറ്റെടുക്കുന്നതിന് മുൻപായി കുഴൽക്കിണർ നിർമ്മിക്കുന്ന സ്ഥലം സന്ദർശിച്ച് റോഡ് സൗകര്യം ഉറപ്പുവരുത്തേണ്ടതാണ്.

(2) പ്രവൃത്തി ഏറ്റെടുക്കുന്ന കരാറുകാർ, ഭൂജലവകുപ്പിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ള ഡ്രില്ലിംഗ് റിഗ്ഗുകൾ ഉപയോഗിച്ച് മാത്രമേ പ്രവൃത്തി നടത്തുവാൻ പാടുള്ളൂ.

ജില്ലാ ഓഫീസറുടെ കാര്യലയം,
സിവിൽ സ്റ്റേഷൻ, കോഴിക്കോട്.

(ഒപ്പ്)
ജില്ലാ ഓഫീസർ.

NOTICE INVITING TENDER
e-Government Procurement (e-GP)
[No. 15/2019-20]

No. GW/KKD/T-1738/2014.

31st January 2020.

The District Officer, Groundwater Department, Kozhikode, for and on behalf of the Governor of Kerala invites online bids from the registered bidders of Kerala PWD/Irrigation/KWA/Other Government Institutions for the following work "Implementation of Mini Water Supply Scheme at Mavilampadi (Muthuvath) Ward No.13 in Balussery Grama Panchayath" under Groundwater based Drinking Water Scheme 2019-20.

Name of Work —Implementation of MWSS at Mavilampadi (Muthuvath), Ward No.13 in Balussery Grama Panchayath under Groundwater based Drinking Water Scheme 2019-20.

Estimated Cost of Work (P.A.C)—₹ 6,98,690.

Earnest Money Deposit (EMD)—₹ 17,500 (e-Payment only).

Tender Submission Fee—₹ 1,845 (Including GST @ 18% + Flood Cess @ 1%) (e-Payment only).

Period of Completion—30 (Fifty) days.

Classification of Bidder—PWD/Irrigation/KWA/Other Government Institutions registered Contractors.

Tender documents can be downloaded from e-GP Website: www.etenders.kerala.gov.in

Document download starting date—1-2-2020, 6 p. m.

Online bid submission starting date—1-2-2020, 6 p. m.

Online bid submission closing date—20-2-2020, 6 p. m.

Submission of documents by speed post only—Before scheduled opening of online bid.

Date and time of opening of online bid—24-2-2020, 2.30 p. m.

Address of tender inviting Authority—District Officer, Groundwater Department, B-block, Civil Station P.O., Kozhikode-673 020.

Tender documents and tender schedule or bill of quantities (B.O.Q) may be downloaded free of cost from the e-GP website www.etenders.kerala.gov.in. The bid submission fee and Earnest Money Deposit (EMD) shall be remitted online as per e-tendering process.

All bid/tender documents are to be submitted online on the e-GP website. Tenders/bids shall be accepted only through online mode on the e-GP website and no manual submission of the same shall entertained. Late tenders will not be accepted under any circumstances.

Additional Documents to be submitted:

<i>Sl. No.</i>	<i>(Through online cover)</i>	<i>Through Speed Post (Superscribing Name of work and Tender No.)</i>
1	Copy of Contractor Registration Certificate attested by Gazetted Officer of Govt. Department with validity and class of registration.	Copy of Contractor Registration Certificate attested by Gazetted Officer of Govt. Department with validity and class of registration
2	Preliminary agreement in Kerala Stamp Paper worth not below ₹ 200 duly filled and signed by bidder.	Original of Preliminary agreement in Kerala Stamp Paper worth not below ₹ 200 duly filled and signed by bidder.
3	Copy of Govt. Orders and Proof of eligibility in participation in tendering etc., in case of Labour Contract Co-operative Society.	Copy of Government orders and original proof of eligibility in participation in tendering etc., in case of Labour Contract Co-operative Society.
4	Tender documents (Form-83, 84 & special conditions etc.)	
5	Any other Certificate required for tender acceptance. (GST Reg. Certificate, PAN Card etc.)	Attested copy of any other Certificate required for tender acceptance. (GST Reg. Certificate, PAN Card, etc.)

The bids shall be opened online at the office of the District Officer, Groundwater Department, Kozhikode at the above mentioned date and time (24-2-2020, 2.30 p. m.) by the District Officer, Groundwater Department, Kozhikode in the presence of the Bidders or their authorized representatives who are present at the time and venue. If the tender opening date happens to be on a holiday or non-working day due to any other valid reason, the tender opening process will be done on the next working day at the same time and place. Tenders received online and copy/originals received by speed post (except bid), without the necessary documents mentioned above will not be considered and shall be summarily rejected. Percentage rate contract is adopted for this tender. Quoted Percentage of total estimate amount or PAC in the schedule or B.O.Q will be considered.

Further details can be had from the Office of the District Officer, Groundwater Department, Civil Station P. O., Kozhikode-673 020 during working hours. The undersigned reserves the right to reject the tender submitted by the tenderer without assigning any reason. The firm period of the tenders shall be 90 days from the due date of submission of bid. The bidder is advised to submit the bids well before the stipulated date & time to avoid any kind of network issues, traffic congestion, etc. in this regard, the department shall not be responsible for any kind of such issues faced by bidder. All other existing conditions related to the tenders of Kerala PWD/Irrigation Department will be applicable in this tender also.

Office of the District Officer,
B-block, Civil Station P. O.,
Kozhikode.

(Sd.)
District Officer.